

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant (S)

Advocate for Applicant (S)

Respondent (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Date of Order : 29.03.2016

OA No. 291/00524/2013 with MA No. 291/00376/2014

Ms. P.N. Jatti counsel for the applicant.

Mr. V.D. Sharma counsel for the respondents.

Both the counsel for the parties submits that all the benefits sought in OA have been granted to the applicant and OA has become infructuous. Therefore, OA as well as MA is dismissed having become infructuous.

(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

(DR. K.B. SURESH)
JUDICIAL MEMBER

Vv

(DR. K.B. SURESH)
JUDICIAL MEMBER